

RAJYA SABHA

Monday, the 2nd December, 2024 / 11 Agrahayana, 1946 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair

BIRTHDAY GREETINGS

MR. CHAIRMAN: Hon. Members, I extend heartfelt birthday greetings to hon. Members of Parliament, Shri Jagat Prakash Nadda and Shri Tejveer Singh.

Shri Jagat Prakash Nadda, polite, ever cheerful, presently Leader of the House, is Minister of Health and Family Welfare and Chemicals and Fertilizers, as also National President of the Bharatiya Janata Party. Nadda *ji* has served three terms as MLA and held key positions in Cabinet, including Health, Parliamentary Affairs and Environment in Himachal Pradesh. Shri Nadda, currently in his third term in Rajya Sabha, also served as Union Health Minister from 2014 to 2019. His journey in public life took a firm shape during the Sampoorn Kranti Movement led by Lok Nayak Jayaprakash Narayan in 1975. Embarking on his journey through student activism, he rose to become National Secretary of ABVP in 1989 and its President in 1991.

Beyond public life, Shri Nadda *ji* excelled in sports, representing Bihar in swimming championships during his school days. Dr. Mallika Nadda, his spouse, a distinguished Professor, is deeply committed to advancing the welfare of specially-abled children, championing their rights and opportunities for a better future. She is the President of Special Olympics Bharat and, in May, 2024 she was appointed as the Chairperson of Asia-Pacific Advisory Council of Special Olympics. I was recently privileged to inaugurate Asia-Pacific Bocce and Bowling Competition in Delhi, an event that was meticulously organised under her dynamic leadership, where 81 specially-abled athletes from 12 countries participated. The event was spectacular and the attendance was absolutely amazing. Nadda *ji*'s mother-in-law, Shrimati Jayashree Banerjee, is a former Lok Sabha MP and a former Cabinet Minister in Madhya Pradesh, reflecting a legacy of public service he inherits. The couple is blessed with two sons, Harish, a lawyer, and Girish, an MBA graduate. On my own and on behalf of all Members of the House, I wish him a long, happy, healthy life in service of the nation.

Shri Tejveer Singh is serving his first term as a Member of the Rajya Sabha since April 2024, representing the State of Uttar Pradesh. A prominent farmers'

leader and a three-term Lok Sabha Member of Parliament from 1996 to 2004, Shri Tejveer had also served as Chairman of Uttar Pradesh Cooperative Bank, Lucknow. Tejveerji has always strived to work at the grassroots, working for the welfare of the farming community. In fact, he is only the second Rajya Sabha MP from the district of Mathura.

He is married to Shrimati Gyan Kumari and the couple is blessed with three sons, Amit Chaudhary, Dr. Raghvendra Chaudhary, Dr. Kunal Chaudhary and daughter Shrimati Meenakshi Chaudhary.

On behalf of this House, I wish him a long, healthy and happy life and extend greetings to his family members.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, Papers to be laid on the Table.

Reports and Accounts (2023-24) of REC Limited New Delhi: PFC, New Delhi; NEEPCO, Shillong, Meghalaya and Grid Controller of India Limited (erstwhile POSOCO), New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Fifty-fifth Annual Report and Accounts of the REC Limited, New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 1027/18/24]

- (ii) (a) Thirty-eighth Annual Report and Accounts of the Power Finance Corporation Limited (PFC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L. T. 1026/18/24]